

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 84 of 2012**

**Dated: 11<sup>th</sup> May, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. ...Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

**ORDER**

**Admit.** Issue notice to the Respondents returnable on  
02.07.2012. Dasti service is permitted.

Post the matter on **02.07.2012.**

**( Rakesh Nath )  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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